

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 22.11.2019 (FRIDAY)

COURT - II

10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 642 of 2019	P.M. Mahendran Vs. Tharuvai Ramachandran Ravichandran & Ors.	R. Prabhakaran	Priyanka Ghorawat-R2 Jurtine George-RP

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No.1349 of 2019	Munish Kumar Bhunsali & Anr. Vs. Kotak Mahindra Bank Ltd & Anr.	Garima Sharma	Rajive R. Raj
3.	Comp. App. (AT) (Ins) No.1350 of 2019	Girija Agarwal Vs. Swastik Coal Corporation Pvt. Ltd. & Anr.	Gaurav Kejriwal	
4.	Comp. App. (AT) (Ins) No.1351 of 2019	QVC Exports Pvt. Ltd. Vs. United Tradeco FZC & Anr.	Namrata Basu	
5.	Competition App. (AT) No. 92 of 2019	North India wires Ltd (Howrah Unit) Vs. Competition Commission of India	Amol Sinha	
6.	Competition App. (AT) No. 93 of 2019	Allampally Brothers Ltd. Vs. Competition Commission of India	Amol Sinha	
7.	Competition App. (AT) No. 94 of 2019	A.P. Sapra Vs. Competition Commission of India	Amol Sinha	

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By Order

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